

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA  
UNSTARRED QUESTION NO. 2231  
TO BE ANSWERED ON 24.12.2018**

**Recognition to Private Universities**

**†2231. SHRI MANSHANKAR NINAMA:**

Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) the State-wise details of private universities granted recognition during the last five years;
- (b) whether chancellor, vice-chancellor of these universities are appointed by the Government;
- (c) if so, the steps taken by the Government to improve the declining level of higher education of private universities;
- (d) whether any action has been taken by the Government against most of the private universities for setting up of distant education centres; and
- (e) if so, the details thereof?

**ANSWER  
MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(DR. SATYA PAL SINGH)**

(a): Private Universities are established by the Act of State Legislatures concerned. State-wise & year-wise details of all Private Universities are available on University Grants Commission (UGC) website [www.ugc.ac.in](http://www.ugc.ac.in).

(b) & (c): Private Universities are governed and regulated as per their respective State Acts. As such, Chancellors and Vice-Chancellors are appointed as per the provision of the respective Act.

(d) & (e): No, Madam. However, two Private Universities namely Sikkim Manipal University, Gangtok, Sikkim and MATS University, Raipur, Chhattisgarh have been visited by the UGC Expert Committee to ensure the compliance of provisions stipulated in UGC (Open and Distance Learning) Regulations, 2017.

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